

visa like other foreigners are required to return back to their country on the expiry of their authorised visa. The question of providing any relief and rehabilitation measure for such Bangladesh Nationals who are over staying in the country does not arise.

Expansion plan of Crompton Greaves

8290. SHRI B. V. DESAI: Will the Minister of INDUSTRY be pleased to state;

(a) whether Crompton Greaves, one of the biggest electrical equipment manufacturer in the country, have placed before Government a massive expansion and diversification plan which calls for an investment of not less than Rs. 20 crores in the next two years;

(b) whether Government have approved import of know-how;

(c) whether talks are on to locate a suitable foreign collaborator;

(d) whether it is also a fact that the new range of products the company have in mind include items which will be manufactured for the first time in the country; and

(e) if so, whether Government have allowed the expansion plan proposed by the company?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e) Two applications for the grant of industrial licences for the manufacture of various items of electrical equipment received from M/s. Crompton Greaves during 1980 have been approved and letters of intent issued.

The details of all letters of intent are published in the supplement to the monthly news letter brought out by the Indian Investment Centre. Copies of this are available in the Parliament Library. Details of pending applications are not divulged till

Government's decisions thereon are taken.

News Item "53 Thousand Refugees did not return to Bangladesh"

8291. SHRI S. M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government's attention has been invited to the news item '53 thousand refugees did not return to Bangladesh' appearing in 'the Statesman' New Delhi dated the 15th March, 1981; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). According to the information furnished by the Government of West Bengal 2,19,305 Bangladesh Nationals visited West Bengal in the year 1980 with valid travel documents out of which 53,043 had not returned to Bangladesh so far. These Bangladesh Nationals are not refugees from Bangladesh. Arrival and departure of Bangladesh Nationals is a continuous process. Action is taken against those who did not return after the expiry of their valid visa under the relevant laws and rules.

ओखला औद्योगिक क्षेत्र में शोध आर्बटिन करने में अनियमितताएं

8292. श्री निहाल सिंह: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली प्रशासन के औद्योगिक विकास निगम द्वारा ओखला औद्योगिक क्षेत्र में निर्मित किए गए शेडों के आर्बटिन में अनियमितताओं का पता चला है; और

(ख) यदि हाँ, तो दिल्ली प्रशासन द्वारा इस संबंध में की गई जांच के क्या परिणाम रहे हैं;